

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-512
IB-778/ND/2020

IN THE MATTER OF:

Sahajanand Medical Technologies Pvt Ltd
Vs.
MedeorHopsital Ltd

....Applicant

.....Respondent

SECTION

U/s 9 IBC Code 2016

Order delivered on 15.01.2021

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Ms. Pallavi Pratap and Siddharth Sharma
For the Respondent :

ORDER

None appeared on behalf of the applicant. Since the matter is listing for the first time after the lockdown, therefore, one more opportunity is being granted to applicant to appear and press his application. List the matter on **19.02.2021**.

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(K.K. VOHRA)
MEMBER (T)

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(ABNI RANJAN KUMAR SINHA)
MEMBER (J)